

Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 01-08-2022 TO 05-08-2022

S. NO.	APPEAL NO.	FINAL ORDER NO./MISC ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS	DATE ON WHICH ORDER SENT FOR DISPATCH
		<u>FINAL ORDER NO.</u>		
1	AD/52424/2019	F.O/50668/2022	2/8/2022	3/8/2022
2	AD/50608/2018	F.O/50669/2022	2/8/2022	3/8/2022
3	ST/51099/2015	F.O/50673/2022	2/8/2022	3/8/2022
4	ST/51304/2016	F.O/50674/2022	2/8/2022	3/8/2022
5	C/50101/2020	F.O/50683/2022	4/8/2022	5/8/2022
		<u>MISC ORDER NO.</u>		
1	AD/50775/2019	M.O/50397/2022	2/8/2022	3/8/2022
2	AD/50775/2019	M.O/50398/2022	2/8/2022	3/8/2022
3	AD/53874/2018	M.O/50399/2022	2/8/2022	3/8/2022
4	AD/53874/2018	M.O/50400/2022	2/8/2022	3/8/2022
5	AD/50232/2019	M.O/50401/2022	2/8/2022	3/8/2022
6	AD/53588/2018	M.O/50403/2022	2/8/2022	3/8/2022
7	AD/51095/2022	M.O/50404/2022	2/8/2022	3/8/2022
8	AD/51485/2022	M.O/50405/2022	2/8/2022	3/8/2022
9	AD/51485/2022	M.O/50406/2022	2/8/2022	3/8/2022
10	AD/51425/2022	M.O/50407/2022	2/8/2022	3/8/2022
11	AD/51366/2022	M.O/50408/2022	2/8/2022	3/8/2022
12	AD/51123/2022	M.O/50409/2022	2/8/2022	3/8/2022
13	AD/51123/2022	SO/50410/2022	2/8/2022	3/8/2022
14	AD/51073/2022	M.O/50411/2022	2/8/2022	3/8/2022
15	AD/51073/2022	SO/50412/2022	2/8/2022	3/8/2022
16	AD/51072/2022	M.O/50413/2022	2/8/2022	3/8/2022
17	AD/51489/2022	M.O/50414/2022	2/8/2022	3/8/2022
18	AD/50132/2019	M.O/50415/2022	2/8/2022	3/8/2022
19	AD/50506/2019	M.O/50416/2022	2/8/2022	3/8/2022
20	AD/51422/2019	SO/50417/2022	2/8/2022	3/8/2022
21	AD/51021/2020	SO/50418/2022	2/8/2022	3/8/2022
22	AD/50224/2021	SO/50419/2022	2/8/2022	3/8/2022
23	AD/51688/2021	SO/50420/2022	2/8/2022	3/8/2022
24	AD/51195/2022	M.O/50421/2022	4/8/2022	5/8/2022
25	AD/50507/2019	S.O/50422/2022	4/8/2022	5/8/2022
26	AD/50508/2019	SO/50423/2022	4/8/2022	5/8/2022
27	AD/50509/2019	SO/50424/2022	4/8/2022	5/8/2022
28	AD/50018/2022	SO/50425/2022	4/8/2022	5/8/2022

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.
Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

8/8/22

08/08/22
DEPUTY REGISTRAR